

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH  
COURT HALL NO: II**

**Hearing Through: VC and Physical (Hybrid) Mode**

**CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)**

**CORAM: SHRI. SANJAY PURI, HON'BLE MEMBER (T)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,  
HYDERABAD BENCH, HELD ON 11.07.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	<b>New Intervention Petition (IBC)24/2024, Intervention Petition (IBC)/23/2024 in Company Petition IB/296/2022</b>
NAME OF THE COMPANY	<b>Manjeera Retail Holdings Pvt Ltd</b>
NAME OF THE PETITIONER(S)	<b>Catalyst Trusteeship Limited</b>
NAME OF THE RESPONDENT(S)	<b>Manjeera Retail Holdings Pvt Ltd</b>
UNDER SECTION	<b>7 of IBC</b>

**ORDER**

**Intervention Petition (IBC)/24/2024**

**Present:** Ld. Counsel Mr. Palash Taing and Mr. Mayank Kumar for the Applicant/CoC.

Ld. Counsel Ms. Meghana O/o. Mr. VVSN Raju for the Resolution Professional/Respondent.

This application has been moved for impleading in IA No.1320/2024 which has been filed by The Telangana Housing Board to reject the final resolution plan in IA No.08/2024 relating to the approval of the resolution plan. Being the COC, the Applicant is necessary party. Accordingly, this application is allowed.

Applicant is directed to file amended cause title and the present applicant is directed to file counter in IA No.1320/2024. **Matter is adjourned to 24.07.2024.**

**Intervention Petition (IBC)/23/2024**

**Present:** Ld. Counsel Mr. Palash Taing and Mr. Mayank Kumar for the Applicant/CoC.

Ld. Counsel Ms. Meghana O/o. Mr. VVSN Raju for the Resolution Professional/Respondent.

This application has been moved for impleading in IA No.1317/2024 which has been filed by The Telangana Housing Board for staying the proceeding in IA No.08/2024 relating to the approval of the resolution plan. Being the COC, the Applicant is necessary party. Accordingly, this application is allowed.

Applicant is directed to file amended cause title and the present applicant is directed to file counter in IA No.1317/2024. **Matter is adjourned to 24.07.2024.**

**Sd/-**

**MEMBER (T)**

**Sd/-**

**MEMBER (J)**